

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:235
ANSWERED ON:21.02.2006
PHALGUNA SAKA EARTHQUAKE IN J K
Shaheen Shri Abdul Rashid

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether any Central team has made any assessment of the loss of lives and properties suffered due to earthquake in Jammu & Kashmir;
- (b) if so, the details thereof;
- (c) details of assistance sanctioned/ released to the affected people;
- (d) whether Government has accepted foreign aid to the earthquake affected people of Jammu & Kashmir;
- (e) if so, the names of foreign NGO's helped and worked in earthquake affected areas in Jammu & Kashmir, District-wise;
- (f) whether there had been a large number of cases of mis-utilisation of assistance given in earthquake affected areas;
- (g) if so, the details thereof; and
- (h) the steps taken to check such mis-utilisation of assistance?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. REGUPATHY)

(a) & (b): An Inter Ministerial Central Team was deputed to Jammu & Kashmir to assess the situation and requirement of funds for relief operations in the earthquake affected areas. According to the report of the Central Team, 1216 persons lost their lives, 28,281 houses were fully damaged and 71,810 houses partially damaged.

(c): The Government of India has so far made an 'on account' release of Rs. 300.28 crore from National Calamity Contingency Fund (NCCF) besides providing an advance release of Rs. 32.42 crore as second installment of Central Share from the Calamity Relief Fund (CRF). Further assistance, if any from NCCF, will be considered by the High Level Committee based on the approved items and norms of assistance of CRF/NCCF. The requirement of the State Government for long term rehabilitation and reconstruction of damaged infrastructure is being considered by the Inter Ministerial Committee (IMC) constituted under the Chairmanship of Vice Chairperson, National Disaster Management Authority (NDMA).

(d) & (e): Information is being collected from the Government of J & K and the concerned Central Ministries/Departments.

(f) to (h): No report of mis-utilisation of assistance given in earthquake affected areas has been received by the Ministry of Home Affairs.